

ITEM NO.113

COURT NO.12

SECTION III

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6116-6124/2012

SINTEX INDUSTRIES LTD. A COMPANY INCORPORATED  
UNDER THE COMPANIES ACT 1956 THROUGH COMPANY  
SECRETARY

Appellant(s)

VERSUS

COMMR.OF CENTRAL EXCISE AHMEDABAD III

Respondent(s)

Date : 22-02-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

For Respondent(s)

Mr. Shibu Devasia Olickal, AOR

Mr. B. Krishna Prasad, AOR

Mr. Rupesh Kumar, Sr. Adv.

Ms. Vishakha, Adv.

Mr. Udai Khanna, Adv.

Ms. Sweksha, Adv.

Mr. Padmesh Mishra, Adv.

Mr. V. C. Bharti, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List after three weeks.

(RASHMI DHYANI PANT)  
COURT MASTER (SH)

(MALEKAR NAGARAJ)  
COURT MASTER (NSH)